CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

OA/310/00649/2015 Dated Monday the 22nd day of October Two Thousand Eighteen

PRESENT

HON'BLE MR. P. MADHAVAN, Member (J) & HON'BLE MR. T. JACOB, Member (A)

A.Alexander Mohan, IPS,
S/o S.M.A.Samy,
Formerly Inspector General of Police,
Central Zone, Trichy.Applicant

By Advocate M/s. M. Muthappan

Vs

- 1.The Union of India, rep by Secretary to Govt. of India, Ministry of Home Affairs, New Delhi 110001.
- 2. The Principal Secretary to Govt of Tamil Nadu, Home (SC) Department, Fort St. George, Chennai – 9.Respondents

By Advocates Mr. M. Kishore Kumar (R1) Mr. V. Kadhirvelu (R2)

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

On perusal, it is seen that there was no representation for the applicant on 13.08.2018 and 05.10.2018 and, therefore, the matter was directed to be listed today under the caption "for dismissal". Today also, when the matter was called for hearing, there is no representation for the applicant or his counsel despite repeated calls. Therefore, it is evident that the applicant is not interested in prosecuting the case.

2. Accordingly, OA is dismissed in default with costs.

(T.Jacob) (P. Madhavan)
Member(A) Member(J)
22.10.2018

SKSI